

1	2	3	4	5	6
23.	Sikkim	2	20	8	365
24.	Tamil Nadu	10	249	227	16584
25.	Tripura	2	18	7	307
26.	Uttar Pradesh	24	879	38	990
27.	Uttarakhand	7	58	6	174
28.	West Bengal	12	548	46	2763
29.	Telangana	-	-	-	-
30.	Andaman and Nicobar Island	-	-	5	310
31.	Chandigarh	1	119	1	9
32.	Dadra and Nagar Haveli	-	-	-	-
33.	Daman and Diu	-	-	1	50
34.	Delhi	3	234	12	627
35.	Lakshadweep	-	-	-	-
36.	Puducherry	1	50	22	1042
TOTAL		307	9747	965	55511

One-step women protection centres

611. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is proposed to set up one-stop women protection centres across 100 vulnerable districts in the country, if so, the details with status thereof;

(b) whether the condition of current such centres is deplorable for want of adequate funds; and

(c) whether Government has worked some action plan to financially strengthen the existing such women centres, and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The Ministry of Women and Child Development (MWCD) had conceptualised a scheme to establish One Stop Centre to assist and support women affected by violence at 660 locations covering all the districts across the country

in a phased manner. The Centres aims to facilitate medical aid and police assistance, provide legal counselling/court management, psycho-social counseling and temporary shelter, if required.

Orphanages in Uttar Pradesh

†612. SHRI JUGUL KISHORE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the number of orphanages in Uttar Pradesh, and whether Government has received any complaints from the orphanages of Uttar Pradesh if so, the details thereof; and

(b) the action taken by Government in this regard?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) There are 46 Children Homes and Specialised Adoption Agencies (SAA) in Uttar Pradesh which are supported under Integrated Child Protection Scheme (ICPS). No complaints have been received from orphanages of Uttar Pradesh.

(b) Does not arise.

Programmes against malnutrition

613. SHRI A. U. SINGH DEO: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the problem of Malnutrition continues to haunt the population of India at the highest level, particularly the poor and backward classes of India, despite several schemes implemented by Government in this regard, details regarding percentage of children and mothers in the country continue to be victims of Malnutrition;

(b) the reasons for the ineffective and inefficient outcome of these schemes, the details thereof;

(c) the details of funds sanctioned and released respectively by the Centre to these schemes in the last five years and the current year; and

(d) the steps being undertaken/ proposed to be undertaken by the Government to deal with this problem?

†Original notice of the question was received in Hindi.